

**HIGH COURT FOR THE STATE OF TELANGANA: : HYDERABAD**

**ERRATA TO THE NOTIFICATION R.O.C.NOs.3/2022-RC AND 6/2022-RC,  
DATED 10-03-2023**

**REF:**Notification R.O.C.Nos.3/2022-RC and 6/2022-RC, dated 10.03.2023 issued by the High Court for the State of Telangana, declaring the hall ticket numbers of the provisionally selected candidates for appointment to the posts of **Typist and Copyist** under the Telangana Judicial Ministerial and Subordinate Service Rules, 2018.

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It is to inform that in the notification No.3/2022-RC, dated 10-03-2023, the hall ticket number of one candidate in the Unit of the Principal District Judge, Rangareddy, and the hall ticket number of another candiadte in the Unit of the Principal District Judge, Mahabubnagar, are wrongly mentioned due to typographical mistake, as shown below:

Sl.No.	Name of the District	Name of the post	Wrongly mentioned hall ticket numbers	Correct hall ticket numbers
1.	Rangareddy	Typist	220331631	<b>220331361</b>
2.	Mahabubnagar	Typist	220330271	<b>220330315</b>

Therefore, the correct hall ticket numbers be read as **220331361** and **220330315** instead of 220331631 and 220330271 respectively, as detailed above.

Further, in the Notificaiton No.6/2022-RC, dated 10-03-2023 the hall ticket numbers of provisionally selected candidates for the posts of Copyist are mentioned. However, due to clerical error, the hall ticket number **220260372** was not mentioned in the provisional selection list for the post of Copyist under BC-E(Women) category in the Mahabubnagar Judicial District.

Therefore, in addition to the hall ticket numbers mentioned in the High Court's Notification No.6/2022-RC, dated 10-03-2023, the candidate with hall ticket No.220260372 is to be treated as provisionally seleted for the post of Copyist under BC-E(Women) category in Mahabubnagar Judicial District.

**Date:-03-04-2023,  
Place:Hyderabad.**

*D. 4/4/2023*  
**REGISTRAR (RECRUITMENT)**